

[English]

**Regularisation of Daily Wage Workers
in Andhra Pradesh**

5494. SHRIMATI J. JAMUNA: Will the Minister of COMMUNICATION be pleased to state:

(a) whether hundreds of daily wages workers have been working in Telecom division in Andhra Pradesh circle for the past several years;

(b) if so, the number of skilled and unskilled workers on daily wage basis since 1983 division-wise;

(c) whether any steps have been taken to regularise their services;

(d) whether any retrenchment of these workers was made during the last year, and

(e) if so, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) to (e). Information is being collected from the field units at Hyderabad. The reply will be laid on the table of the House within 10 months.

**Financial Assistance for Development
of Minor Ports**

5495. SHRI GOPI NATH GAJAPATHI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Union Government have been providing financial assistance for the development of minor ports; and

(b) if so, the details of the financial

assistance provided for the development of minor ports during Seventh Plan?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) Assistance to minor ports had been given till the Fifth Five Year Plan.

(b) There was a provision of Rs. 20 crores for assistance to minor ports in the Seventh Five Year Plan. However, no releases were made.

Import by C-DOT

5496. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of COMMUNICATION be pleased to state:

(a) the details of the imports undertaken by C-DOT during last three years, (1987-88, 1988-89 and 1989-90);

(b) whether there is a great scope for strengthening indigenous design and development; and

(c) if so, the steps proposed to be taken in that direction and to reduce the imports?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) Information is being collected and will be laid on the Table of the House.

(b) Yes, Sir, there is a great scope for strengthening indigenous design and development.

(c) The matter is under the review of the Government after the recent assessment and evaluation undertaken of the C-DOT and the House would be informed of the steps taken.